

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 104**  
**(IB)-843(PB)/2019**

**IN THE MATTER OF:**

Prayag Kumar	....	Applicant/petitioner
Vs.		
M/s Earth Galleria Pvt. Ltd. & Anr.	....	Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code,2016**

**Order delivered on 06.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-	Mr. Ashish Anand, Adv.
For the Respondent(s):-	Mr. R.K. Gupta & Ms. Sanat Gar, Adv.

**ORDER**

For order see CP No. (IB)-486(PB)/2018.

06.08.2019  
Ritu Sharma